

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JAWAN MINING AND  
CONSTRUCTION EQUIPMENTS PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	JAWAN MINING AND CONSTRUCTION EQUIPMENTS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	08/10/2007
3. Authority under which corporate debtor is incorporated / registered	ROC-Jaipur
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29249RJ2007PTC025129
5. Address of the registered office and principal office (if any) of corporate debtor	KATEWA SADAN ROAD NO 3, JHUNJHUNU, Rajasthan, India, 333001
6. Insolvency commencement date in respect of corporate debtor	08.12.2023
7. Estimated date of closure of insolvency resolution process	05.06.2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Satyendra Prasad Khorania IBBI/IPA-002/IP-N00002/2016-17/10002
9. Address and e-mail of the interim resolution professional, as registered with the Board	402, 4th Floor , O K Plus, D P Metro , Opp. Pillar No. 94 ,New Sanganer Road ,Jaipur, Rajasthan ,302019, e-mail: skhorania@live.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	402, 4th Floor , O K Plus, D P Metro , Opp. Pillar No. 94 ,New Sanganer Road ,Jaipur, Rajasthan ,302019, e-mail: jawancirp@gmail.com
11. Last date for submission of claims	22.12.2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) N/A
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1.N/A 2.N/A 3.N/A
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a)Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> b)N/A



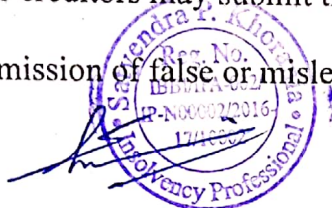
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the JAWAN MINING AND CONSTRUCTION EQUIPMENTS PRIVATE LIMITED on 08.12.2023.

The creditors of JAWAN MINING AND CONSTRUCTION EQUIPMENTS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 22.12.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Satyendra Prasad Khorania  
Interim Resolution Professional  
JAWAN MINING AND CONSTRUCTION  
EQUIPMENTS PRIVATE LIMITED UNDER CIRP  
Regn. No: IBBI/PA-002/IP-N00002/2016-2017/10002  
AFA No.: AA2/10002/02/181223/202501 valid upto 18.12.2023  
Email Id: skhorania@live.com, jawancirp@gmail.com

Date: 09.12.2023

Place: Jaipur